

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-23/2005/4170/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 10<sup>th</sup> May, 2024.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/2840/2024, dated 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 11.05.2024 till the morning of 17.05.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-23/2005/4171/A, dated** , 10-05-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*10/05/24*  
**JT. REGISTRAR (VIGILANCE)**  
*R*